

**FORM A**  
**PUBLIC ANNOUNCEMENT**

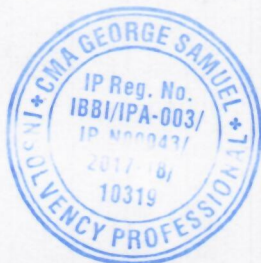
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JASON DEKOR PRIVATE  
LIMITED

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                        |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Jason Dekor Pvt Ltd                                                                                                                                                                                                    |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 30 <sup>th</sup> July 2003                                                                                                                                                                                             |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 1956                                                                                                                                               |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U74994GJ2003PTC042695                                                                                                                                                                                                  |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | G-9, Mahaveer Towers, nr Mahalaxmi Cross Road, Paldi, Ahmedabad, Gujarat 380007                                                                                                                                        |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 19 <sup>th</sup> December, 2019 (Order received on 24 <sup>th</sup> December, 2019)                                                                                                                                    |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 16 <sup>th</sup> June, 2020                                                                                                                                                                                            |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | George Samuel,<br>Reg No: IBBI/IPA-003/IP-N00043/2017-2018/10319                                                                                                                                                       |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | 217, Ganesh Glory, Jagatpur Road, SG Highway, Ahmedabad-382481<br><b>Email – <a href="mailto:gsforgs@gmail.com">gsforgs@gmail.com</a></b>                                                                              |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | 217, Ganesh Glory, Jagatpur Road, SG Highway, Ahmedabad-382481<br><b>Email – <a href="mailto:gsforgs@gmail.com">gsforgs@gmail.com</a></b>                                                                              |
| 11.                  | Last date for submission of claims                                                                                                    | 7 <sup>th</sup> January, 2020, (14 days of receipt of Order by IRP)                                                                                                                                                    |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                         |
| 13.                  | Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                         |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link:<br>(a) <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>or <a href="https://www.cmageorgesamuel.com">https://www.cmageorgesamuel.com</a><br>(b) Not Applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Jason Dekor Pvt Ltd on 19th December, 2019.

*Handwritten signature*



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The creditors of Jason Dekor Pvt Ltd, are hereby called upon to submit their claims with proof on or before 7th January, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26<sup>th</sup> December, 2019  
Place: Ahmedabad

SD   
George Samuel  
(Interim Resolution Professional)

